

DELHI LEGISLATIVE ASSEMBLY

REVISED LIST OF BUSINESS

**Tuesday, 30th June, 2009/Ashadha 09, 1931 (Saka)
2.00 P.M.**

1. **Question Hour:** Starred Questions as shown in separate list to be asked and replies given.
2. **Special Mention (Rule 280):** Following Members to raise matters under Rule 280.

1. Prof. Vijay Kumar Malhotra	6. Shri Veer Singh Dhingan
2. Shri Ram Singh Netaji	7. Shri A Dayanand Chandila A
3. Shri Ramesh Bidhuri	8. Shri Sat Prakash Rana
4. Shri O.P. Babber	9. Shri S.P. Ratawal
5. Shri Jai Bhagwan Aggarwal	10. Ch. Surender Kumar
3. **Papers to be laid on the Table:**
Smt. Sheila Dikshit, Chief Minister to lay the copies of following documents(English & Hindi version):
 - (i) Annual Report 2007-08 in respect of Delhi Electricity Regulatory Commission.
 - (ii) 7th Annual Report 2007-08 in respect of Delhi Transco Limited.
 - (iii) 7th Annual Report 2007-08 in respect of Pragati Power Corporation.
 - (iv) 7th Annual Report 2007-08 in respect of Delhi Power Company Limited.
4. **Short Duration Discussion:**
 1. Shri Sahab Singh Chauhan
 2. Shri Jai Bhagwan Aggarwal
 3. Shri O.P. Babber

**to initiate discussion on water problem in Delhi and
pollution in Yamuna River.**

Delhi
30th June, 2009

Siddharath Rao
Secretary